

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO. 9823 OF 2020

PETITIONERS:

1. THE VELUR SERVICE CO-OPERATIVE BANK LTD NO.465,
VELUR.P.O, THRISSUR, REPRESENTED BY ITS
SECRETARY.
2. THE KECHERY SERVICE CO-OPERATIVE BANK LTD.NO.286,
KECHERY.P.O, THRISSUR, REPRESENTED BY ITS
SECRETARY.
3. THE MATTOM SERVICE CO-OPERATIVE BANK LTD., NO.
140, MATTOM P.O, THRISSUR DISTRICT - 680 584,
REPRESENTED BY ITS SECRETARY.

BY ADVOCATES

SRI. P.C.SASIDHARAN

SRI.K.S.ANIL

RESPONDENTS:

1. UNION OF INDIA, REPRESENTED BY THE SECRETARY TO
GOVERNMENT OF INDIA, MINISTRY OF FINANCE, NORTH
BLOCK, RAISANA HILL, NEW DELHI-110001.
2. COMMISSIONER OF INCOME TAX (TDS), OFFICE OF THE
COMMISSIONER OF INCOME TAX, (TDS), AAYAKAR BHAVAN,
SAKTHANTHAMPURAN RANGAR, THRISSUR - 680 001
3. THE INCOME TAX OFFICER (TDS), OFFICE OF THE INCOME TAX
OFFICER (TDS), AAYAKAR BHAVAN, SAKTHAN THAMPURAN
RANGAR, THRISSUR - 680 001

BY ADVS.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

BY SRI. CHRISTOPHER ABRAHAM

SMT.VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

Admit.

2. The Assistant Solicitor General takes notice for the Union of India. The Standing Counsel for the Income Tax Department accepts notice on behalf of the Department. Petitioner to take steps to serve notice on other respondents by speed post/e-mail/whatsapp message and file a memo regarding such service.

3. In view of the order dated 23.03.2020 in WP(C) No.9333 of 2020 and connected cases, there shall be an interim stay of deduction of tax at source from the petitioner under Section 194 N of the Income Tax Act for three months.

Post this writ petition along with connected matters on 27.05.2020.

GOPINATH.P. , JUDGE

SMA

APPENDIX

PETITIONERS' EXHIBITS:

EXHIBIT-P1: TRUE COPY OF THE PROCEEDINGS
DATED 9/3/2020 ISSUED TO THE PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.

EXHIBIT-P2: TRUE COPY OF THE PROCEEDINGS
DATED 9/3/2020 ISSUED TO THE PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.

EXHIBIT-P3: TRUE COPY OF THE PROCEEDINGS
DATED 9/3/2020 ISSUED TO THE PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.